

[Shri N. Selvaraju]

Power Station and Refinery, additional movement of traffic and custom is fast building up.

(v) The Indian Navy will have the advantage of moving from Palk Straits into the Gulf of Manner without having to cruise through international waters.

(vi) There are ample possibilities to develop the hinterland which will increase the potential economic benefits.

I, therefore, request the Government of India to come forward to take up the project for implementation in the best interest of the nation without any more delay as it will push up the project cost.

(viii) Power crisis in Uttar Pradesh and need for supply of additional power to the State.

15. hrs.

श्री बृजेन्द्र पाल सिंह (सम्भल) : उत्तर प्रदेश में विद्युत उत्पादन में आई भारी गिरावट के कारण किसानों को खी की बुवाई व फसल की सिंचाई के समय ट्यूबवेल चलाने के लिए बिजली नहीं के बराबर मिल पा रही है। जितनी बिजली मिल रही है वह भी लगातार प्राप्त नहीं होने से ट्यूबवेल बिल्कुल भी नहीं चल रहे हैं। खाम कर मेरे संसदीय निर्वाचन क्षेत्र सम्भल में। क्योंकि निर्धारित समय में भी बिजली बीच-बीच में चले जाने से ट्यूबवेल का पानी खेत तक नहीं पहुंचता है, गूल में ही रह जाता है।

किसान इस स्थिति से बहुत परेशान हैं। यह पलेबा व फसल की सिंचाई करने

का समय है। उत्तर प्रदेश सरकार का कथन है कि औबरा ताप विद्युत गृह के जल जाने के कारण विद्युत उत्पादन में जो कमी आई है, केन्द्रीय उर्जा मंत्रालय उसकी पूर्ति नहीं कर रहा है।

अतः उर्जा मंत्री जी से आग्रह है कि तत्काल उत्तर प्रदेश को अतिरिक्त विद्युत प्रदान करें ताकि किसान की खी की बुवाई व फसल की सिंचाई के वक्त ट्यूबवेल के लिए आवश्यक विद्युत प्राप्त हो सके।

(ix) Need for redressing the grievances of Loco Running Staff.

SHRI BASUDEB ACHARYA (Bankura): All India Loco Running Staff Association is organising a demonstration today at the Boat Club with the intention to represent their grievances before the Railway Minister. The Railway Administration has taken all measures in order to see that the workers cannot participate in the demonstration. Their own leave and passes were denied and they were being threatened with dire consequences.

The Loco Running Staff of Indian Railways are striving since long for redressal of their demands but they are being repressed and victimised and their problems remain unresolved. Their existing facilities have been curtailed and promotional policy has been changed. They are being forced to work for more than ten hours and are to work with sick rolling stock and engines. The active workers of their Association are under severe attack and are penalised and transferred for any trade union activity.

The convention of ILO decided to bring duty hours of workers to 8 hours. Further, Inland Transport Committee under ILO decided that the duty hours of the workers should be brought to 40 hours a week. In both cases, the Government of India was a party to the